Annexure-1

Name of the corporate debtor: Omid Engineering Private Limited ; Date of Commencement of Liquidation 22-01-2026 order received 22-01-2026;
List of Stakeholders as on: _____

List of secured financial creditors **(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				
1	Canara Bank Limited	Physical submission (admitted as reported in 2nd SCC meeting on 13.03.2026)	403,305,710.79	403,305,710.79	Secured Financial Creditor	NA	Yes	Security interest relinquished to the liquidation estate under Section 52 of the IBC, 2016	As per claim form	99.90	0	0	0	0	The claim submitted physically by Canara Bank during the liquidation process for Rs. 40,33,05,710.79/- has been verified and admitted in full by the Liquidator (status reported in the 2nd SCC meeting held on 13.03.2026 and SCC list dated 23.03.2026). Canara Bank has relinquished its security interest under Section 52 of the IBC, 2016. Member of SCC - 99.90% voting share.
	Total		**403,305,710.79**	**403,305,710.79**						**99.90**			-	0	